

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,  
CIRCUIT COURT SITTING AT GWALIOR

Original Application No. 836 of 2004

Gwalior, this the 14th day of October, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. A.S. Sanghvi, Judicial Member

Major K.L. Sahni S/o Late Shri R.N. Sahni,  
Aged-65 years Occupation - Pensioner,  
Resident of 56, Shri Kunj Vihar Colony,  
Bhind Road, Gwalior-5. ... Applicant

(By Advocate -Shri S.R. Muley)

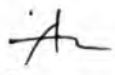
V e r s u s


1. The Union of India, through the  
Secretary, Ministry of Defence, New Delhi.
2. The Adjutant General, Army Headquarters  
DHQ, PO, New Delhi.
3. The Controller of Defence Accounts  
(Officers) Pune (Maha.)
4. Principal Controller of Defence Accounts  
(Pension) Allahabad (UP). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn, with liberty to the applicant to approach the appropriate forum.

  
(A.S. Sanghvi)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

"SA"

पूछांकन सं ओ/न्या.....जबलपुर, दि.....

परिचालिका काको रिजल:-

(1) सचिव, उच्च न्यायालय वार एडमिनिस्ट्रेशन, जबलपुर

(2) सचिव श्री/श्रीमती/श्री.....को काउंसल SR Muley

(3) सचिव श्री/श्रीमती/श्री.....के काउंसल

(4) काउंसल, जबलपुर न्यायाधीश

सचन एवं आवश्यक कार्यवाही हेतु

19/10/04  
उप रजिस्ट्रार

Issued  
On 19.10.04  
BS